

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1900**  
TO BE ANSWERED ON 28.07.2016

**BEAUTIFICATION OF ROADS UNDER PMGSY IN UTTAR PRADESH**

**1900. SHRI SATISH KUMAR GAUTAM:**  
**SHRI AJAY MISRA TENI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the length of roads in terms of kilometers which have been constructed in the State of Uttar Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year;
- (b) the number of roads constructed earlier which have been repaired and beautified under PMGSY in Uttar Pradesh during the said period;
- (c) whether there is any plan to carry out repair and beautification of dilapidated roads under such scheme, if so, the details thereof;
- (d) the details of funds allocated under PMGSY during the last three years including 2015-16 for Uttar Pradesh;
- (e) whether the State Government has utilized the said funds and if so, the present status thereof;
- (f) whether the Government of Uttar Pradesh have requested the Government to enhance allocation under PMGSY; and
- (g) if so, the details of the action taken by the Government thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Length of road works constructed in Uttar Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year are as under:

Year	Length completed (in km.)
<b>2013-14</b>	1109.79
<b>2014-15</b>	2000.34
<b>2015-16</b>	5032.15
<b>2016-17 (upto May'16)</b>	591.12

(b) & (c): Under Pradhan Mantri Gram Sadak Yojana (PMGSY), roads are covered by a five year maintenance contract, to be entered along with the construction contract with the same contractor, as per the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Government and placed at the disposal of State Rural Roads Development Agencies (SRRDA's) in a separate maintenance fund account. On expiry of this 5-year post construction maintenance, the PMGSY roads are to be placed under Zonal Maintenance Contracts consisting of 5-year maintenance including renewal as per cycle.

(d) to (g): Annual fund allocation to the various States under PMGSY is based on the availability of unspent balance at the beginning of each financial year with the State and works in hand vis-à-vis execution capacity of State concerned within the overall Budgetary Allocation available with the Ministry, for the Scheme. The details of the funds released and the expenditure incurred during the last three years and the current year in Uttar Pradesh under PMGSY are given as under:

<b>Year</b>	<b>Annual Allocation</b>	<b>Fund released</b>	<b>Expenditure incurred</b>
<b>2013-14</b>	1446.00	511.93	824.25
<b>2014-15</b>	591.00	638.70	1002.26
<b>2015-16</b>	1850.35*	1110.35	1083.39
<b>2016-17 (upto May'16)</b>	1663.00**	191.22	266.52

\* Including Rs. 1110.35 crore of Government of India Share (60%)

\*\* Including Rs. 998 crore of Government of India Share (60%)

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